

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT

Petition for Special Leave to Appeal (C) No.11564/2018

DEV BRAT & ORS.

Petitioner(s)

VERSUS

COLLECTOR VARANASI U. P.

Respondent(s)

(IA No. 65666/2018 - EXEMPTION FROM FILING O.T.)

Date : 02-08-2024

PRESENT : MEMBERS OF LOK ADALAT

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

MR. SHAILESH MADIYAL, SENIOR ADVOCATE

MR. SACHIN SHARMA, ADVOCATE ON RECORD

For Petitioner(s) Mr. Laxmi Kant Shukla, Adv.
Ms. Asha Upadhyay, Adv.
Mr. Satya Prakash Shukla, Adv.
Mr. V. N. Raghupathy, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Mr. Kamlesh Kumar Maurya, Adv.
Mr. Avanish Deshpande, Adv.

A W A R D

The dispute between the parties has been referred for determination before this Lok Adalat.

The matter, however, could not be settled.

List the matter in Court.

(CHANDRESH)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)